

(16)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


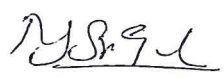
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/375/ (IB)/2017  
NAME OF THE PETITIONER(S) : LILI INTERNATIONAL TRADE CO. LTD  
NAME OF THE RESPONDENT(S) : SARGAM DIE CASTINGS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	ADV. NAJEEB USMAM KHAN.	Counsel for Respondent	
2	TJ RISHIKESH TJ SRI LAKESH 9884862677	Fr Petition	

ORDER

Counsels for both the parties present. On the perusal of the order passed by the Hon'ble High Court of Madras, it appears that the said court is already seized of the matter. The **Registry** of this Bench is directed to send the matter back to the **Registry** of the Hon'ble High Court for appropriate action at their end.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)